

Prl. Judge Family Court
Sri. D.T.Puttarangaswamy(Incharge)
PRL. FAMILY COURT
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	Crl.Misc. 184/2017 (NOTICE) IA/1/2017 IA/2/2017		H.V.Usha Vs C.Rajendra Prasad	E.Hanumantharayappa
2	Crl.Misc. 229/2019 (NOTICE) IA/1/2019		Malakshmi Vs Naveen Kumar	B.V. Bojaiah
3	Crl.Misc. 89/2020 (NOTICE) IA/2/2020		Sudhamani K.N. Vs Shivakumaraswamy B.L.	T.R. Yogish
4	Crl.Misc. 95/2020 (Objection)		Thanush K Vs Krishnamurthy K.L.	H.P. Nataraj
5	Crl.Misc. 113/2020 (Objection) IA/2/2020		Sumaya Banu Vs Thoushiq Pasha	Ramesh
<u>11.00 AM to 02.00PM</u>				
6	Crl.Misc. 9/2020 (Evidence)		Hemalatha.H.L Vs Vijayakumar	Navya.B
FURTHER ARGUMENTS				
7	Crl.Misc. 256/2019 (ARGUMENTS)		Likitha Vs H.R. Basavalingadevaru	K.S. Jagannatha
Cases listed below are adjourned due to Covid 19				
8	Crl.Misc. 71/2019 (Balance) IA/1/2019	15-12-2020	Deveeramma @ Sridevi Vs Hanumesh.S	V.R.Venkareshappa
9	Crl.Misc. 250/2019 (N.B.W)	15-12-2020	Nazeema Banu Vs Shaik Mohammed	Zafrulla Khan
10	Crl.Misc. 251/2019 (NOTICE)	15-12-2020	Shewetha Vs Mahesh Kumar	Bendre Kumar T
11	Crl.Misc. 263/2019 (NOTICE)	15-12-2020	Santhosh Strella Vs Prabhakara	V.R. Venkateshappa
12	Crl.Misc. 264/2019 (NOTICE)	15-12-2020	Santhosh Stella Vs Prabhakar	V.R. Venkateshappa
13	Crl.Misc. 315/2019 (NOTICE)	15-12-2020	Nagma Vs Syed Irfan Pasha @ Irfan	Syed Muzamil Pasha
14	Crl.Misc. 35/2020 (NOTICE)	15-12-2020	Kavya Vs Lokesh.M.S	Sundaresh C P

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15	Crl.Misc. 36/2020 (NOTICE)	15-12-2020	S.Haseena Vs Thanveer Pasha	Ningaraja B G
16	Crl.Misc. 37/2020 (NOTICE)	15-12-2020	Nagamani @ Mamatha Vs Shivaprakash	G.Venkatesha
17	Crl.Misc. 53/2020 (NOTICE)	15-12-2020	Varalakshmi Vs Nagaraju	K.N.Basavaraju
18	Crl.Misc. 55/2020 (NOTICE)	15-12-2020	Anusuya Vs G.S.Girish	N.Basavaraju
19	Crl.Misc. 57/2020 (NOTICE) IA/2/2020	15-12-2020	H.Anjali Vs Manjunatha.B.S	Raziya Sulthana
20	Crl.Misc. 60/2020 (NOTICE)	15-12-2020	T.N.Latha Vs K.Nagaraja	T.S.Ravi
21	Crl.Misc. 62/2020 (NOTICE)	15-12-2020	Rekha Vs Mohan.K	T.N.Narayanaswamy
22	Crl.Misc. 69/2020 (NOTICE)	15-12-2020	C.N.Yoshada Vs K.S.Mallesha	V.R.Venkateshappa

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1	EX 13/2019 (HEARING) IA/1/2019		K.S.Prasannakumar Vs H.P.Chaithra	B.C.Shivanna
2	M.C. 257/2019 (NOTICE) IA/1/2019 IA/2/2019		B. Keerthana Vs G. Preetham	Deepak S
3	M.C. 331/2019 (Steps) IA/1/2019		Rahul K.T. Vs Dr. Ashavathi N	T.R. Chikkaranganna
4	M.C. 19/2020 (Objection)		Maheshchandra.R.P Vs Shathanika Ujjni	Jamuna bai
5	M.C. 133/2020 (Steps)		Vijaykumar Vs Merlin. B.	P.V. Manjunatha
6	M.C. 197/2020 (Appearance of Respondant)		Suresh Kumar T.S. Vs Geetha M.G.	B.G. Sathish
<u>11.00 AM to 02.00PM</u>				
7	M.C. 135/2019 (Evidence) IA/1/2019		Sri Venkatachalaiah Vs Nil	Lokesh.K
8	M.C. 251/2019 (Evidence) IA/1/2019		Mamatha Y.U. Vs M.S. Lohith	T.M. Shankar
9	M.C. 12/2020 (Conciliation)		Shobha.S Vs Nil	R.Thippeswamy
Cases listed below are adjourned due to Covid 19				
10	EX 1/2017 (Payment) IA/1/2017	15-12-2020	K.M.Sudha Vs K.T.Gangadhar	Ramesha S
11	M.C. 277/2019 (Await Notice) IA/1/2019	15-12-2020	Nischitha Jones Vs Ashwin Kumar Quadras @ Ashwin Kumar	G.B.R
12	M.C. 23/2020 (Appearance of Respondant)	15-12-2020	Shwetha.N Vs Balaraju.N	Jagadeesh.S.N.
13	O.S. 5/2020 (Conciliation)	15-12-2020	Musthaq ahamed Vs Bibi Ayesha	Doddashanaiah R V

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14	M.C. 39/2020 (NOTICE)	15-12-2020	Mamatha .V. Vs Mahesh	Meenakshi.N.
15	M.C. 45/2020 (NOTICE)	15-12-2020	Sri. Mahadeva.D.M. Vs Smt. Nagarathna	B.S. Doreswamy
16	M.C. 73/2020 (Appearance of Respondant)	15-12-2020	K.V.Nagesh Vs S.Anitha	K.C.Rajanna
17	M.C. 81/2020 (NOTICE)	15-12-2020	T.Kishan Vs Velentina Marry.T.R	M.Shafiulla Khan
18	M.C. 83/2020 (NOTICE)	15-12-2020	Rajeshwari Deepak Vs Deepak Kumar.K	V.R.Venkateshappa
19	O.S. 15/2020 (APPEARANCE OF PARTY)	15-12-2020	Shahabaj.S Vs Arshiya Banu	Mahesh T P

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<u>02.45 PM to 05.45PM</u>				
1	Crl.Misc. 158/2018 (Steps) IA/1/2018		Babitha alias Jayachitra Vs B.Basavaraju	M.S Chandrashekaraiiah
2	Crl.Misc. 37/2019 (Balance) IA/1/2019		Mahalakshamma Vs Lakshminarayana	Srinivasamurthy
3	Crl.Misc. 124/2019 (Balance) IA/1/2019		Siddarth @ Siddanth Vs Satheesh.K	K.S.Jagannatha
4	Crl.Misc. 20/2020 (Steps)		C.D.Shyalaja Vs Shanmukaiah	Chandrashekaraiiah A S
5	Crl.Misc. 43/2020 (Steps)		Divyasree.M. Vs Siddaraju.K.S.	A.S. Chandrashekaraiiah
<u>11.00 AM to 02.00PM</u>				
6	Crl.Misc. 189/2019 (Evidence)		Bhagalakshmi D.E. Vs C.V. Devadasa Gandhi	B.S. Doreswamy
7	Crl.Misc. 152/2016 (Further Evidence) IA/1/2016 IA/2/2016		Umadevi Vs Shanmukha	S.R.Ramakrishna
8	Crl.Misc. 180/2018 (ORDERS)		Mohankumari.M.M Vs Nagesh Kumar.R	L.Narasimha Murthy
9	Crl.Misc. 169/2019 (ORDERS) IA/1/2019		B.V.Latha @ Sumalatha Vs V.P.Suresh	T.P.M
10	Crl.Misc. 105/2020 (HEARING) IA/2/2020		Chaithrashree.A.M. Vs N.Sunil Kumar	P.L.Shivaraj
Cases listed below are adjourned due to Covid 19				
11	Crl.Misc. 126/2019 (NOTICE) IA/1/2019 IA/2/2019	15-12-2020	Smt Pallavi.K.M Vs Rudresh	B.S.Doreswamy
12	Crl.Misc. 132/2019 (Payment) IA/1/2019	15-12-2020	Smt Sujatha Vs Mahadeva	B.Eraiah
13	Crl.Misc. 149/2019 (N.B.W) IA/1/2019	15-12-2020	Latha Vs Lakshminarasimhaiah	H.M.Ananthakumaraiah
14	Crl.Misc. 161/2019 (Steps)	15-12-2020	Jabeen Vs Zabiulla	Zafrulla Khan

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15	Crl.Misc. 190/2019 (Steps)	15-12-2020	Gayathri R Vs Manjunath	Venkatesh C
16	Crl.Misc. 286/2019 (Steps)	15-12-2020	Mahalakshamma Vs Lakshminarayana	Srinivasa Murthy
17	Crl.Misc. 312/2019 (Steps) IA/1/2019	15-12-2020	B.M.Harshitha Vs H.S.Shashidhara	B.M.Sindhu
18	Crl.Misc. 17/2020 (Payment)	15-12-2020	Rathamma Vs Hanumantharayappa	Sundaresh C P
19	Crl.Misc. 42/2020 (NOTICE)	15-12-2020	V. Vinanthi Vs R. Suresh Babu	Vasanthakumar HL
20	Crl.Misc. 44/2020 (NOTICE)	15-12-2020	A.C .Latha Vs C.G.Jagadeesh	T.N.Gururaja
21	Crl.Misc. 54/2020 (NOTICE)	15-12-2020	Pushpa Bai Vs R.Mohan Rao Sonale	R.Nagesh Rao Gaikwad
22	Crl.Misc. 56/2020 (NOTICE)	15-12-2020	Arathi.V Vs Chandrashekar	Shivakumar
23	Crl.Misc. 59/2020 (NOTICE)	15-12-2020	Kavyashree Vs Darshan	S.V.Ravindranath Tagor
24	Crl.Misc. 63/2020 (NOTICE) IA/2/2020	15-12-2020	Lokamma Vs Rangaraju.R	Bendre Kumar.T
25	Crl.Misc. 64/2020 (NOTICE)	15-12-2020	G.Shanthamma Vs H.Hanumantharaya	Raghavendra Y
26	Crl.Misc. 70/2020 (NOTICE)	15-12-2020	Banashankari Vs H.T.Chandrappa	P.Shivananjappa

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1	M.C. 332/2019 (Conciliation)		Madhusudhan B.L. Vs Nil	C.B. Hemanth Raju
2	M.C. 98/2020 (NOTICE) IA/2/2020		M.S.Vinutha Vs B.Rajashekar	Ranganathreddy H V
3	M.C. 122/2020 (NOTICE)		Lokesh Vs Anitha Lakshmi.C.H	M.N.Devaraju
<u>11.00 AM to 02.00PM</u>				
4	M.C. 235/2019 (Evidence)		Merlin B Vs S. Vijay Kumar	C.S. Krishnappa
5	M.C. 74/2018 (Cross Examination of Respondent)		N.Naya alias S.N.Sujatha Vs N.C.Krishnappa	B.Somashekhara
6	M.C. 223/2019 (Cross Examination of Petitioner) IA/1/2019		H.V. Anitha Vs M. Prakash Kumar	E. Hanumantharayappa
7	M.C. 352/2019 (Conciliation)		Sri.Divyashree.M.B. Vs NIL	C.G.Lakshmisha
8	M.C. 22/2020 (ARGUMENTS) IA/2/2020		T.V.Tejaswini Vs H.S.Rajesh	K.S.Shivakumar
9	M.C. 72/2020 (APPEARANCE OF PARTY)		Govindaraju Vs Nil	C.S.Kumaraswamy
10	M.C. 176/2020 (NOTICE)		Chaithrashree.A.M. Vs N.Sunil Kumar	P.L.Shivaraj
FURTHER ARGUMENTS				
11	M.C. 170/2018 (ARGUMENTS)		P.S.Harisha Vs S.K.Nithyashri	T.S.Ram
Cases listed below are adjourned due to Covid 19				
12	G and WC 13/2019 (Evidence)	15-12-2020	G.M.Upendrakumar Vs Manasa T.S.	B.H.Dayananda
13	EX 16/2019 (Steps)	15-12-2020	N.L. Shilpa Vs Shankaregowda	M/s Tejus Associates
14	O.S. 40/2019 (HEARING) IA/1/2019	15-12-2020	Shabana Banu Vs Muzamil Khan	B.S. Yogeesh

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15	Misc 1/2020 (NOTICE) IA/2/2020	15-12-2020	M.S.Dyamalambika Vs T.R.Premakrishna	B.K.Rahamathulla
16	EX 7/2020 (Payment)	15-12-2020	Pushpa.P Vs Jagadhesh	N.Basavaraju
17	M.C. 80/2020 (NOTICE)	15-12-2020	Shylaja Vs Vijayakumar	K.B.Anil
18	M.C. 94/2020 (NOTICE)	15-12-2020	Poushik.R Vs Sowbhagya.B.N	L.Siddesha Ummathur
19	O.S. 16/2020 (SUMMONS) IA/1/2020	15-12-2020	Barkathulla Vs Shaziya Banu	Zafrulla Khan
20	M.C. 134/2020 (Await Order)	15-12-2020	M.R.Mahesha Vs Bhavya.L alias L.Bhavyalakshmi	R.JAYAPRAKASH
21	M.C. 158/2020 (FIRST HEARING)	15-12-2020	R.Navyashree Vs Nil	B.C. Shivakumar

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